

NOTICE

Dated: April 27, 2022

Hon'ble Permanent Committee, constituted under the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018, in its meeting held on 26.04.2022, has been pleased to add the name of the following Advocate to the List of Advocates proposed to be designated as Senior Advocates, which was earlier published under Rule 6(3) in terms of the Resolution of the Hon'ble Permanent Committee dated 09.03.2022:

S. No.	Name of the Advocate	Recommendation of 02 Senior Advocates
31	Mr. Shiv Shankar Yadav	1. Mr. Justice Rajesh Tandon (Retd.) (SCI) 2. Mr. Indra Pal Singh (All. HC)

- Suggestions and views, if any, may be submitted in the office of the Principal Private Secretary on or before 7th May, 2022.

Sd/-
PPS to Hon'ble the Acting Chief Justice